NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.116/ BB/2017	-	For compliance of office objections raised by registry	241/ 242	Mr. Walter Fernandes Vs Rema Country Holdings Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	MAHESH N	WALTER FERNANDES	Nal P
	8105084384	APPLICANT	

PCS for petitioner is present. Registry has raised objections.

List it for compliance of objections on 15.11.2017.

MEMBER (J)

MEMBER (T)